



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17th December, 2022

NOTICE

Please take notice that the following matters adjourned in Court-III. The next date is indicated below:

| S. No. | Case No. | Name of the parties | Original date of Hearing | Next date of Hearing |
|--------|---|---|--------------------------|----------------------|
| 1. | Comp. App. (AT) No. 81 of 2021 (PH) | Shailesh P Gonawala & Anr. Vs. Shree Saisang Associates Pvt. Ltd. & Ors. | 09.12.2022 | 06.01.2023 |
| 2. | Comp. App. (AT) (Ins) No. 593 of 2021 (PH) | Gaurav Katiyar Resolution Professional of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance and Investment Managers LLP & Anr. With | 12.12.2022 | 05.01.2023 |
| 3. | Comp. App. (AT) (Ins) No. 656 of 2021 (PH) | Nisus Finance & Investment Managers LLP & Anr. Vs. Gaurav Katiyar With | 12.12.2022 | 05.01.2023 |
| 4. | Comp. App. (AT) (Ins) No. 659 of 2021 (PH) | Rupesh Das & Ors. Vs. Nisus Finance & Investment Through its Director & Ors. | 12.12.2022 | 05.01.2023 |

| | | | | |
|------------|---|--|-------------------|-------------------|
| | | With | | |
| 5. | Comp. App. (AT) (Ins) No. 694 of 2021 (PH) | Committee of Creditors Through Jawed Ahmad Ansari Vs. Nisus Finance and Investment Managers LLP & Anr. With | 12.12.2022 | 05.01.2023 |
| 6. | Comp. App. (AT) (Ins) No. 703 of 2021 (PH) | Sanskriti Allottee Welfare Association (Reg.) & Ors. Vs. Nisus Finance and Investment Managers LLP With | 12.12.2022 | 05.01.2023 |
| 7. | Comp. App. (AT) (Ins) No. 736 of 2021 & I.A. No. 647 of 2022. (PH) | Deepak Gupta The AR of Financial Creditors in Class (Home Buyers) Vs. Nisus Finance & Investment Managers LLP & Ors. With | 12.12.2022 | 05.01.2023 |
| 8. | Comp. App. (AT) (Ins) No. 912 of 2021 (PH) | Rajesh Kumar Bhandula & Ors. Vs. Nisus Finance and Investment Managers LLP & Ors. | 12.12.2022 | 05.01.2023 |
| 9. | Comp. App. (AT) No. 87 of 2020 & I.A. No. 1446 of 2021 (PH) | Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors. With | 14.12.2022 | 04.01.2023 |
| 10. | Comp. App. (AT) No. 204 of 2020 (PH) | Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors. | 14.12.2022 | 04.01.2023 |

By order of Hon'ble Chairperson

-Sd/-

Registrar